

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'C' BENCH
MUMBAI**

**BEFORE: SHRI AMIT SHUKLA, JUDICIAL MEMBER
&
SHRI GAGAN GOYAL, ACCOUNTANT MEMBER**

**ITA No.1453,1454,1455, 1456 & 1457/Mum/2023
(Assessment Year :2014-15,2015-16,2016-17,
2017-18 & 2018-19)**

Asst. Commissioner of Income Tax Circle-6(1)(2) Room No.506, 5 th Floor Aayakar Bhavan M.K.Road Mumbai – 400 202	Vs.	M/s. ICICI Prudential Life Insurance Company Limited 1089, ICICI Prulife Towers, Appasaheb Marathe Marg Prabhadevi Mumbai – 400 025
PAN/GIR No.AAACI7351P		
(Appellant)	..	(Respondent)

CORRIGENDUM

This appeal has already been disposed of vide order dated 28/07/2023 by this Tribunal wherein the Assessment Years have been wrongly mentioned as 2014-15, 2015-16, 2016-17, 2017-18 & 2017-18. This aspect has been rightly brought to our attention by the assessee. Hence, we are issuing this corrigendum accordingly. The Assessment Years mentioned in the cause title in page one of the Tribunal order dated 28/07/2023 should be read as **2014-15, 2015-16, 2016-17, 2017-18 & 2018-19**. All the other contents in the said Tribunal order shall stand unamended. This Corrigendum may be read as part and parcel of the said Tribunal order.

**Sd/-
(GAGAN GOYAL)
ACCOUNTANT MEMBER**

**Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER**

Mumbai; Dated 17/10/2024

KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

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BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai